



DELHI HIGH COURT LEGAL SERVICES COMMITTEE

33-38, Lawyers' Chamber, Delhi High Court, New Delhi

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No. 441/DHCLSC/2025/ 200

31st January, 2025

OFFICE ORDER

In terms of Section 4 of the Sexual Harassment of Woman at Workplace (Prevention, Prohibition & Redressal) Act, 2013, with approval of Hon'ble Chairperson, DHCLSC, the "Internal Committee" to deal with the complaints against sexual harassment of woman at workplace in accordance with the guidelines and norms as laid down in the said Act, in respect of Delhi High Court Legal Services Committee, has been constituted as under :

| S.No. | Name of Officer / Employee / Social Worker | Designation | Male / Female |
|-------|---|------------------------------------|---------------|
| 1. | Ms. Shefali Sharma Secretary, DHCLSC | Presiding Officer [U/s 4(2)(a)] | Female |
| 2. | Ms. Deeksha Gujral, Program Director, (NGO) iProbono India, New Delhi | Member [U/s 4(2)(c)] | Female |
| 3. | Ms. Preeti Sharma, Judicial Assistant in DHCLSC | Member [U/s 4 (2)(b)] | Female |
| 4. | Sh. Sandeep Bansal, Judicial Assistant in DHCLSC | Member [U/s 4(2)(b)] | Male |

Any aggrieved women officer/ official of this Committee may make, in writing, a complaint of sexual harassment at workplace to the "Internal Committee".

(Shefali Sharma)
Secretary, DHCLSC

No. 441/DHCLSC/2025/ 207 to 207

31st January, 2025

Copy forwarded for information to :

1. Ld. Member Secretary, Delhi State Legal Services Authority, 3rd Floor, Rouse Avenue District Court Complex, Pandit Deen Dayal Upadhyaya Marg, New Delhi, 110002
2. Ms. Deeksha Gujral, Program Director (NGO), iProbono India, New Delhi.
Mobile : 9810866206
3. Ms. Preeti Sharma, Judicial Assistant, DHCLSC
4. Mr. Sandeep Bansal, Judicial Assistant, DHCLSC
5. All officials of DHCLSC
6. Notice Board at Office of DHCLSC.
7. Office order file.

Dated : 31.01.2025

Secretary, DHCLSC